COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NOS. 251 OF 2016 & 94 OF 2017

Dated: 16th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Bhakra-Beas Management Board (BBMB) Vs.			Appellant(s)
			Respondent(s)
Counsel for the Appellant(s) :	Mr. M. G. Ramachan Ms. Poorva Saigal Ms. Anushree Bardha Ms. Shubham Arya		
Counsel for the Respondent(s) :	Mr. Sanjay Sen, Sr. A Mr. Sakesh Kumar a Mr. Mahinder Singh Mr. Davinder SIngh (/w	for R-1
	Mr. Anand K.Ganesa Ms. Swapna Seshad		-2

<u>ORDER</u>

We have heard learned counsel for the respondent for some time. List these matters for further hearing on <u>29.08.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson